

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Trilegal
2	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<u>DIRECTIONS</u>				
3	Commercial Suit	100388/2020	Ankit Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
4	Commercial Suit	100391/2020	Mr. Om Prakash Bhagirathmal Chhawchhria Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
5	Commercial Suit	100394/2020	Jayantilal Khimji Nandu Vs Mango Kids and Anr.	Charmaine Bocarro / Vivek Sharma
<u>SERVICE</u>				
6	Commercial Suit	100029/2020	Dilipkumar Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
7	Commercial Suit	100053/2020	Corporation Bank Vs M/s. Development Resources and System Automation	M/s. Mable and Associates
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
8	Commercial Suit	100149/2020	Jully Jiten Mehta Vs M/s. Jyoti Products Pvt Ltd	Narendra Gharat
